

BUSINESS ADVISORY COMMITTEE
(Tenth Lok Sabha)

EIGHTH REPORT

(Presented on 27-11-1991)

The Business Advisory Committee held a sitting on Wednesday, the 27th November, 1991.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Banking Regulation (Amendment) Bill, 1991.
<i>(Consideration and Passing)</i> | 1½ hours |
| (2) The Tea Companies (Acquisition and Transfer of Sick Tea Units) Amendment Bill, 1991.
<i>(Consideration and Passing)</i> | 2 hours |
| (3) The Indian Succession (Amendment) Bill, 1990 as passed by Rajya Sabha.
<i>(Consideration and Passing)</i> | 1 hour |
| (4) The Family Courts (Amendment) Bill, 1990 as passed by Rajya Sabha.
<i>(Consideration and Passing)</i> | 2½ hours |

NEW DELHI;
November 27, 1991

Agrahayana 6, 1913 (Saka)

SHIVRAJ V. PATIL,
Chairman,
Business Advisory Committee.